

*E-Mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/1475/A

From :- Shri Kaushik Kumar Sharma  
Joint Registrar (Vigilance)  
Gauhati High Court,  
Guwahati.

To,  
Shri Biswajit Chakraborty  
Member, Motor Accident Claims Tribunal  
Barpeta

Dated Guwahati the 20<sup>th</sup> March, 2019.

Sub: **Head Quarter leave permission.**

Ref:- Your letter No. MACT(B) 329 dated 19.03.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from the evening of 20.03.2019 till the morning of 25.03.2019, has been granted / rejected.

The District & Sessions Judge, Barpeta and in his absence the seniormost Judicial Officer at the station will remain incharge of your court and office, during your absence.

Yours faithfully,

*Self*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-48/2017/1476/A dated 20.03.19

Copy to -

✓ The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

*Self*  
**JT. REGISTRAR (VIGILANCE)**

*Self*